

based on the volume of traffic dealt with at the station.

**Proposal to stop Music Facility in
Rajdhani Trains**

8724 SHRI. CHINTAMANI JENA : Will the Minister of RAILWAYS be pleased to state :

(a) whether passengers of Rajdhani trains feel disturbed because of playing of taped music from seven in the morning to eleven at night ; and

(b) if so, whether Government propose to stop music facility on Rajdhani trains to avoid inconvenience ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b). A few complaints have been received. However, majority of the passengers have appreciated the arrangement. There is therefore, no proposal to stop this facility at present.

**Permissible Speed of Passenger and
Goods Trains on Meter Gauge**

8725. SHRI PARASRAM BHAR-DWAJ : Will the Minister of RAILWAYS be pleased to state :

(a) the maximum permissible speed for passenger and goods trains with electric and diesel engines on the metre gauge railway tracks ; and

(b) the actual average speed of the passenger and goods trains ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) The maximum permissible speed for passenger trains under electric and diesel traction is 75 Kmph. and for high speed trains, it is 100 Kmph. on a few selected sections. The speed may, however, vary on different sections due to sectional restrictions. For goods trains, the maximum speed is 50 Kmph.

(b) The average speed of Passenger trains on Metre Gauge during 1986-87 was

24.3 Kmph. and the average of goods trains was 17 Kmph.

Consumption of Lubricating Oil

8726. KUMARI MAMTA BANERJEE: Will the Minister of RAILWAYS be pleased to state :

(a) the annual consumption of lubricating oil in the Railways Zone-wise;

(b) the manner in which the used lubricating oil is disposed of ; and

(c) whether there is any proposal under consideration to re-refine the used oil and re-use it as a part of the drive to bring down the operational cost ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

**X-Ray and E.C.G. Machines in Sewa
Nagar C.G.H.S. Dispensary**

8727. SHRI SARFARAZ AHMAD : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government are aware that CGHS beneficiaries are facing a lot of difficulty as X-Ray and ECG machines in Sewa Nagar CGHS Dispensary, New Delhi generally remain out of order ;

(b) if so, since when these machines are out of order and the reasons for which these machines have not been repaired so far; and

(c) the time by which these will be repaired and put into use ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHA-PARDE) : (a) Yes, Sir.

(b) and (c). The ECG and X-RAY machines are out of order since June and July, 1987 respectively.

The ECG machine was handed over to M/s Seecor Co. being the sole manufacturer and supplier of the machine for repairs. The delivery of the repaired ECG machine has been delayed, as M/s Seecor Co. has been taken over by M/s Arohi Agro Industries Ltd. However, the matter is being actively pursued.

M/s Philip India Ltd., the manufacturer and supplier of X-Ray machines has already been approached for repairing the machine and the machine is likely to be in working condition shortly.

“Royal Bengal Tigers in Sunderbans”

8728. SHRI SANAT KUMAR MANDAL : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether there is increase in the number of Royal Bengal tigers in the Indian part of the Sunderbans in West Bengal;

(b) if so, the number thereof at present;

(c) whether Union Government propose to enhance the assistance under the “Project Tiger” in view of the increase in the number of these tigers; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) and (b). The 1984 enumeration showed 287 tigers in the Sunderbans forests of West Bengal, as against 205 counted in 1979.

(c) and (d). The amount of assistance given to a tiger reserve by the Union Government is not related to any increase or otherwise in the number of tigers.

**Reservation For Scheduled Caste/
Scheduled Tribe Students In Govern-
ment Aided Schools**

†8729. SHRI KUNWAR RAM : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the total number of Senior Secondary Aided Schools functioning under the Delhi

Administration to whom 95% grants are provided by Government;

(b) whether there is any reservation in these schools for the students of Scheduled Castes/Scheduled Tribes;

(c) if so, the percentage thereof;

(d) if not, the reasons therefor;

(e) whether Government have made any reservation for the teaching staff and other categories of employees in these aided schools;

(f) if not, the reasons therefor and whether Government can withhold their grant for not providing reservation for Scheduled Castes/Scheduled Tribes;

(g) if so, whether Government have ever withheld such grants; and

(h) the total number of staff working in all these schools and the total number of employees of the Scheduled Castes, Scheduled Tribes amongst them ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) There are 138 such schools under Delhi Administration.

(b) to (d). Under the Annual admission plan prepared by the Delhi Administration, admission is ensured to every school-going child. Hence, no need for reservation of seats for SC/ST children has been felt.

(e) Yes Sir, instructions on reservations for the teaching staff and other category of employees for appointment have been issued to all aided managements and the aided managements other than minorities have agreed to implement the same.

(f) and (g). Grants can be withheld under rule 69, sub-rule (a) of the Delhi School Education Rules, 1973. However, no such occasion has arisen in view of the reply to (b), (c) and (d) above.